NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.49/KB/2014

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M.

Name of the Company		Dilip Kumar Paul & AnrVersus-Tangerine Technologies Pvt.Ltd & Ors		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
		TO MAJUMDAR Adv.) 1/26	Spoi/18
1.	PATITA (CULDIP SRISTI	PABAN BIME MALLICE, A	pels J Pelm	A SILVER

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1, 2 and 3 is present.

Ld. Counsel for both the parties made a joint request for adjournment. Prayer is allowed.

List it on 05/03/2018.

(Jinan K.R.) Member (J)

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(V.P.Singh) Member (J)